

**OFFICE OF THE DISTRICT & SESSIONS JUDGE-CUM-CHAIRMAN,  
DISTRICT LEGAL SERVICES AUTHORITY, FARIDKOT**

**PUBLIC NOTICE**

Applications in the prescribed format are hereby invited from  
Indian Nationals for the following post:

<b>Sr. No.</b>	<b>Post</b>	<b>No. of Posts</b>	<b>Pay Scale</b>	<b>Educational Qualification</b>
1.	Peon on Contractual Basis	1 (one)	As per the guidelines of Mediation & Conciliation Committee, Hon'ble High Court of Punjab and Haryana, Chandigarh	Middle pass and should have studied Punjabi up to Middle standard.

**Criteria:**

1. The last date for submitting the applications is 09.09.2017. Applications received after 09.09.2017 will not be entertained.
2. The candidate should not be less than 18 years and more than 37 years of age as on 01.08.2017. The relaxation of upper age will be given as per the instructions of the government received from the time to time.
3. The application should be accompanied by attested photocopies of the relevant testimonials, along with two recent passport size photographs, out of which one should be pasted at the place prescribed in the top of the application form.
4. The applications should be sent at the following address:  

**The Chief Judicial Magistrate-cum-Secretary,  
District Legal Services Authority,  
Judicial Courts Complex,  
Faridkot, Punjab – 151203.**
5. The incomplete applications will be rejected straightway and no intimation in this regard will be given separately.
6. The candidate applying for the post shall have to appear for an interview, along with original certificates. The date and the venue of the interview will be intimated later on. The date and the venue of the interview will be uploaded only on the official website -

<http://ecourts.gov.in/faridkot/history> of this Authority. No intimation in this regard will be given separately.

7. No TA/DA will be paid to the candidates appearing for the interview.
8. Merely satisfying the eligibility criteria will not entitle a candidate to be selected. This Authority reserves the right to change or modify any of the terms and conditions spelt out in the advertisement at any stage of the selection process.

-Sd/-  
District & Sessions Judge-cum-  
Chairman,  
District Legal Services Authority,  
Faridkot.

Endst No. **352** Dated **22.08.2017**

A copy is forwarded to the following:-

1. All the Learned Judges, Sessions Division, Faridkot, with a request to display this Public Notice on the notice board of their respective courts,
2. The Manager, Daily Charhdikala, Patiala, with a request to publish the above mentioned Notice in the newspaper, and send a copy of the newspaper containing the Notice, along with the bill, to this office at the earliest,
3. The Employment Exchange, Faridkot,
4. Sh. Iqbal Khan, Inspection Clerk, with directions to upload the Notice on the official website - <http://ecourts.gov.in/faridkot/history>
5. Clerk of this office, to display the Notice on the Notice Board of this office.

-Sd/-  
District & Sessions Judge-cum-  
Chairman,  
District Legal Services Authority,  
Faridkot.

**Application Format**

**APPLICATION FOR THE POST OF PEON ON CONTRACTUAL BASIS**

1. Name (in Block Letters) \_\_\_\_\_
2. Father/ Husband's Name \_\_\_\_\_
3. Date of Birth (Attach proof) \_\_\_\_\_
4. Category (Attach proof for \_\_\_\_\_  
Reserved category, IF ANY)
5. Nationality\_\_\_\_\_
6. Communication Address\_\_\_\_\_
7. Contact No. \_\_\_\_\_
8. Educational Qualification\_\_\_\_\_
- (Attach Proof)
9. Knowledge of Punjabi/Hindi  
up to middle (8<sup>th</sup> Standard)                      Punjabi    Yes/No  
(Tick Yes or No)    Hindi      Yes/No



**Declaration:-**

I hereby certify that the above said particulars are correct and true to the best of my knowledge and nothing have been concealed therein and in the case found false, my candidature will be liable to be rejected.

Place: \_\_\_\_\_

Date: \_\_\_\_\_

**Signature of the Applicant**